

**GOVERNMENT OF INDIA  
OVERSEAS INDIAN AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1607

ANSWERED ON:29.07.2015

Victimization of Indian Doctors

Venugopal Dr. Ponnusamy

**Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:**

- (a) whether it is true that the Government is aware that the Indian doctors working in UK have alleged victimization and racism;
- (b) whether it is also true that Indian doctors working in UK have also urged the Indian Government to take up the issue with the UK Government; and
- (c) if so, the details thereof and the steps taken by the Government in this regard?

**Answer**

MINISTER OF OVERSEAS INDIAN AFFAIRS

SMT. SUSHMA SWARAJ

(a) to (c) As reported by the High Commission of India (HCI) in London (in early June 2015), a group of three doctors of Indian origin brought such allegations to the attention of the High Commission. They also informed that it was not just specific to them and that doctors from other South Asian countries, East Europe, Africa, Caribbean and China were equally subject to such discrimination. There are no officially available statistics to conclusively demonstrate the seriousness of this issue. An Association of Indian Doctors, British Association of Physicians of Indian Origin (BAPIO), has been voicing their concern to the NHS and the UK General Medical Council (GMC) (GMC is an autonomous body responsible for registration of doctors and to evaluate/investigate and decide upon any complaints against doctors). The High Commission conveyed to BAPIO on June, 27, 2015 that if the allegations are true, then it is a matter of concern to the Government of India.

The High Commission is in the process of obtaining evidence with the help of Indian doctors to be able to meaningfully take up the matter with the British authorities.